

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/05/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/170/2016
NAME OF THE PETITIONER(S) : Mrs. M. Afthunnisa Begum & 5 others
NAME OF THE RESPONDENT(S) : M/s A.S. Nisar Ahmed and Company Limited & 3 others
UNDER SECTION : 397/398, 111/59

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① For TK Bhaskar
Priyadarshini N
Shwetha Vasudevan

Counsel for petitioners 1-6

Shwetha

② T.V.P. Saivihari
Mr. Cibi Vishnu

Counsel for Respondent

T.V.P. Saivihari

ORDER

Counsel representing both the parties are present. Both the counsels reported that the settlement talks are in an advanced stage and sought time for reporting the final outcome of the same. Time extended at their request. Put up on

23.06.2017 at 10.30 A.M.

B.c

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)